

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2457**  
TO BE ANSWERED ON 16.03.2017

**WORKS COMPLETED UNDER DIFFERENT PHASES OF PMGSY**

**2457. SHRIMATI POONAMBEN MAADAM:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the different phases of works completed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), in the country, State/UT-wise;
- (b) the details of the projects which are lagging behind the schedule under the said scheme and the reasons therefor, State/UT-wise;
- (c) the amount of funds allocated, released and the expenditure incurred on each of the project under different phases of PMGSY during the last two years and the current year, State/UT-wise;
- (d) whether the Government has assessed the need of development of roads in the rural districts of the States under the PMGSY for the next five years to generate more jobs and improve rural connectivity; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Central Government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The State-wise detail of works sanctioned and completed by the States since inception till February, 2017 are given at Annexure- I.

As per the Programme guidelines, implementation of PMGSY is the responsibility of the State Governments. Some of the reasons for delay in implementation of PMGSY projects, as reported by the States include, (i) inadequate execution capacity and contracting capacity, (ii) less working season and adverse weather condition, (iii) non- availability of the construction materials, (iv) land disputes and forest clearance issues and (v) law and order problem particularly in Left Wing Extremist (LWE) affected areas.

(c): State-wise details of Central funds released to the State Governments and the expenditure incurred under PMGSY as reported by the States, during the last two years and the current year upto Feb, 2017, are given at **Annexure II**.

(d) & (e): As per PMGSY guidelines, total 1, 83, 599 number of unconnected habitations in the Core Network are eligible for connectivity under PMGSY. Out of this, since inception, the Ministry has sanctioned road works for connecting 1, 56,251 number of habitations and States have reported to have connected 1,23,528 habitations till February, 2017. For accelerated execution of PMGSY, the Ministry of Rural Development, in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to substantially achieve the completion target by March, 2019. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and the States for all States except for 8 North Eastern and 3 Himalayan States for which it is be 90:10. The Ministry of Rural Development has also launched “**Road Connectivity project in LWE Affected Areas**” for construction of all weather roads in 9 LWE States in 44 worst affected LWE affected districts and their adjoining districts.

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**Annexure -I**

**Annexure referred to in reply to part (a) to (b) of Lok Sabha  
Unstarred Q.No.2457 due for 16.3.2017**

**State wise details of number of works (Roads and bridges)  
sanctioned and completed since inception (till February, 2017)**

<b>Sl.No.</b>	<b>State</b>	<b>No . of works Sanctioned</b>	<b>No. of works completed</b>
1	2	3	4
1	<b>Andhra Pradesh</b>	4603	4448
2	<b>Arunachal Pradesh</b>	1130	758
3	<b>Assam</b>	5919	4933
4	<b>Bihar</b>	16929	12571
5	<b>Chhattisgarh</b>	7425	6434
6	<b>Goa</b>	90	70
7	<b>Gujarat</b>	4573	4489
8	<b>Haryana</b>	532	526
9	<b>Himachal Pradesh</b>	2545	2123
10	<b>Jammu And Kashmir</b>	2525	1363
11	<b>Jharkhand</b>	6010	3803
12	<b>Karnataka</b>	3639	3592
13	<b>Kerala</b>	1436	1200
14	<b>Madhya Pradesh</b>	18964	15756
15	<b>Maharashtra</b>	6645	6209
16	<b>Manipur</b>	1544	1221
17	<b>Meghalaya</b>	721	470
18	<b>Mizoram</b>	273	186
19	<b>Nagaland</b>	305	283
20	<b>Odisha</b>	13294	10570
21	<b>Punjab</b>	1181	1046
22	<b>Rajasthan</b>	16908	15190
23	<b>Sikkim</b>	899	650
24	<b>Tamilnadu</b>	7246	6518
25	<b>Tripura</b>	1430	1163
26	<b>Uttar Pradesh</b>	18467	17582
27	<b>Uttarakhand</b>	1314	914
28	<b>West Bengal</b>	5124	4344
29	<b>Telangana</b>	3119	2837



## ANNEXURE-II

Annexure referred to in part (c) of reply of Lok Sabha Unstarred Q.No.2457 due for 16.3.2017

(Release, Allocation and Expenditure Rs. in crore)

State	2014-15		2015-16		2016-17		
	Central Funds Released	Expenditure	Central Funds Released	Expenditure	Central Funds Allocation	Central Funds Released (upto 14.3.2017)	Expenditure (upto February, 2016)**
Andhra Pradesh	32.98	330.25	379.20	411.53	197.6	197.6	199.34
Arunachal Pradesh	345.92	362.68	375.00	390.81	205.9	205.9	322.11
Assam	316.07	538.22	347.82	475.2	402	303.2	216.91
Bihar	1548.16	2259.30	2781.00	1776.87	3000	2867.0	2693.51
Chattisgarh	270.75	925.18	498.00	759.94	534	365.6	292.30
Goa	0.00	0.00	0.00	0	0	0.0	0.00
Gujarat	418.77	685.91	474.10	793.66	31	31.0	40.42
Haryana	218.96	383.83	304.70	291.81	24	23.8	57.65
Himachal Pradesh	99.40	215.04	268.40	315.88	310	176.0	186.02
Jammu & Kashmir	416.60	422.73	488.00	258.39	756	392.6	0.00
Jharkhand	249.48	785.02	865.00	552.44	868	526.6	419.17
Karnataka	237.00	411.23	140.80	279.4	260	256.4	291.81
Kerala	151.41	190.59	151.00	160.16	180	135.5	205.76
Madhya Pradesh	708.00	1667.32	1122.00	1798.39	1678	1679.0	1195.57
Maharashtra	212.53	540.37	553.30	622.66	606	296.6	480.07
Manipur	100.00	173.94	299.80	284.7	396	393.2	191.71
Meghalaya	62.56	83.24	150.70	119.31	206	206.1	154.21
Mizoram	54.74	72.35	50.90	44.115	93	93.4	74.07
Nagaland	58.99	50.47	4.00	30.42	8	8.1	2.08
Odisha	1051.50	1666.10	1382.70	1857.5	1650	1620.6	1302.26
Punjab	310.21	285.03	221.10	236.52	135	135.0	196.26
Rajasthan	425.66	649.97	559.90	776.33	566	558.8	415.36
Sikkim	94.59	94.50	68.60	121.01	124	88.8	75.20
Tamil Nadu	239.65	580.72	205.00	98.03	254	254.0	0.00
Telangana*			273.73	281.45	146	146.0	8.78
Tripura	187.36	322.83	274.83	250.36	447	292.3	900.57
Uttar Pradesh	638.70	1002.26	1110.35	1083.39	998	984.3	315.36
Uttarakhand	314.92	425.17	409.20	455.24	529	397.5	753.54
West Bengal	1193.80	1414.20	1427.58	1259.84	1356	669.2	157.71

NR - Not Reported

\* United Andhra Pradesh till the year 2014-15

\*\* As per OMMAS

